

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 104
CP No. 129(ND)2011
TA No. 14/2018
Under Section 397/398 of
Companies Act, 1956

In the matter of:

Sh. Shiv Ratan Khadgawat

...Petitioner

Versus

M/s Shivam Adhesive Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Dolly Sharma, proxy counsel
For the Respondent : Aditya Sharma, proxy counsel

ORDER

Heard Ms. Dolly Sharma, proxy counsel appearing on behalf of the Petitioner. Mr. Aditya Sharma, proxy counsel appearing on behalf of the Respondent. It is submitted by Ms. Dolly Sharma that an application has been filed for taking on record the LRs of deceased Petitioner No. 3 (Manish Khadgawat) & Petitioner No. 4 (Amit Khadgawat). Copy of the same be furnished to the learned counsel for the Respondent. Reply, if any, may be filed within 1 weeks with an advance copy to the opposite counsel. List the matter on 21.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 18, 2024